SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 820/2020

HINDU DHARMA PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date: 14-10-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. C.R. Jayasukin, Adv.

Ms. Divya Mishra, Adv.

Mr. Narender Kumar Verma, AOR

Ms. Niharika Dudeja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

After some arguments, learned counsel for the petitioner seeks to withdraw the petition.

The Writ Petition is dismissed as withdrawn.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)